CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA 687/2003 with OA 688/2003

New Delhi this the 22nd day of July, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

OA 687/2003

- 1. The Heavy Vehicles Factory
 Employees Union Babuji circle,
 HVF Estate, Avadi Camp, PO Chennai
 Rep.by it's General Secretary,
 Mr.T.Panchaksharam.
- 2. J.J.Sundaranathan
 S/0 S.Jacob No.5 "peace Cottage"
 Kulkkarai Street, Sree Sakthi Nagar
 Chennai

..Applicants

(By Advocate Shri Devesh Singh)

VERSUS

- The Union of India rep. by the Secretary to the Government of India, Ministry of Defence, New Delhi.
- 2. The Ordnance Factory Board, 10-A, Saki Kudiram Bose Road, Kolkotta-700 00 1
- 3. The General Manager, Heavy Vehicles Factory, Avadi, Chennai.
- 4. The Principal Controller of Accounts (FYS), Ministry of Defence, 10-A, Shaheed Khudhiram Bose Road, Kolkotta-700001

..Respondents

(By Advocate Shri N.S.Mehta, learned senior counsel)

OA 688/2003

1. J.Abdul Subhan Khan
S/0 Jamal Khan
Muslim
Residing at 196, Ist Main Road,
Lazar Nagar, Kamaraj Nagar,
Avadi Chennai-600 071
working as Machinst HS II



- 2. P. KRISHNAN
 S/o Krishnan Maniyani (Late)
 Hindu Aged about 52 Yrs
 Residing at Type G, No 25/3
 HVF Estate, Avadi, Chennai-600 054
 Working as Examiner HS-II
- 3. A.N. SATHEESAN
 S/o E U Appukutta Menon (Late)
 Hindu Aged about 54 Yrs
 Residing at Type G No 35/4
 HVF Estate. Avadi, Chennai-600 054
 Working as Examiner HS-II
- 4. P. THAMBY
 S/o S Ponnu Muthu
 Hindu Aged about 49 Yrs
 Residing at No.107, Poompozhil nagar,
 Avadi, Chennai 600 062.
 Working as Fitter HS-II
- V. GUNASEKARAN]
 S/o Vijayaraghavan
 Hindu Aged about 57 Yrs
 Residing at No 7 Vengadacharyalu Mudali Street
 Royapettah, Chennai-600 014
 Working as Machinist HS-II
- 6. A. KAMALAKANNAN
 S/o Angappa Naicker
 Hindu Aged about 47 Yrs
 Residing at No 3/2, I Street

Sri Saraswathy Nagar Avadi, Chennai –600 054 Working as Machinist HS-II

- M.MANI
 S/o G.Munuswamy
 Hindu Aged about 50 Yrs
 Residing at No8, Renuka Amman Koil,
 3rd, New Street,
 Kakanji Colony, "A" Block Vysarpadi,
 Chennai 600 039.
 Working as machinist HS-II
- 8. K.V.RAO
 S/o K.Veerasamy
 Hindu Aged about 48 Yrs
 Residing at N0.57, Ist Street,
 Anna Nagar, Chennai 600 072.
 Working as Machinist HS-II
- 9. S.ARUNACHALAM
 S/o P.N.Subramani Iyer
 Hindu Aged about 52 Yrs
 Residing at 2/6 Lakshmi Vilas,
 Balamurugan Street,
 N.M.Road, Avadi, Chennai 600 054.
 Working as Machinist HS-II
- 10. K.CHANDRASEKARAN
 S/o K.V.Vasu Nair
 Hindu Aged about 48 Yrs
 Residing at Plot No.372-B, Poompozhil Nagar,
 S.M. Nagar (PO), Avadi, Chennai 600 062.
 Working as Machinist HS-II
- S.MURTHY
 S/o Seashajala Pillai
 Hindu Aged about 48 Yrs
 Residing at No.9, 5th Street, Periyar Nagar,
 Muthaputhupet, IAF Avadi, chennai 600 055.
 Working as Machinist
- 2. T.PERIASWAMY
 S/o M.Thangamuthu
 Hindu Aged about 59 Yrs
 Residing at No.20, Ist Street,
 Kalaizar Nagar, Kovilpathagai,

Avadi, Chennai – 600 062. Working as machinist HS-II

13. P.BALAKRISHNAN S/o V.Paramathy Mudaliar Hindu – Aged about 56 Yrs Residing at No.11/9, Cholan Street, Prakash Nagar, Ambattur, Chennai-600 053. Working as Machinist HS-II

14. R.VENKATESAN S/o Ramaiah Hindu – Aged about 49 Yrs Residing at No. 2/315, Palavedu Pettai, Palavedu (Post), Avadi, IAF (via), Chennai – 600 055. Working as Machinist HS-II

15. K.RAMASWAMY S/o M.R.M.Kasiviswanathan Hindu – Aged about 46 Yrs Residing at n0.7, Prakasam Karu Street, Vijayalakshmipuram, Ambattur, Chennai – 600 053. Working as Machinist HS-II

16. N.VELAYUDHAN S/o Namasivayam Hindu – Aged about 56 Yrs Residing at no.8, C.V Nivas, Poompozil Nagar, Avadi, Chennai – 600 062. Working as Machinist HS-II

17. T.ARUMUGAM S/o K.Thangavelu Hindu—Aged about 53 Yrs Residing at Type—II 74/1, HVF Estate Avadi, Chennai—600 054. Working as Machinist

18. K.PREMANATH
S/o T.V.Balakrishnan Nair
Hindu – Aged about 51 Yrs
Residing at Type-II 63/3, HVF Estate,
Avadi, Chennai – 600 054.
Working as Machinist

- 19. J.JOHN FRANCIES S/o K.Joseph Christian – Aged about 54 Yrs Residing at 507-A, Poompozhil Nagar, Kovilpathagai, Avadi, Chennai – 600 062. Working as Machinist
- 20. P.MUTHU S/o Palani Muthu Hindu – Aged about 49 Yrs Residing at Plot No.143, 50 Feet Main Road, Poompozil Nagar, Avadi, Chennai – 600 062. Working as Machinist HS-II
- 21. R.N.SINGH
 S/o R.N. Singh
 Hindu Aged about 54 Yrs
 Residing at Type III 10/8,
 HVF Estate, Avadi, Chennai 600 054.
 Working as Welder HS-II
- P.MURALIDHARAN
 S/o T.Govindan Kutty Menon
 Hindu Aged about 47 Yrs
 Residing at No.682, Anugrah, Poompozil Nagar,
 Avadi, Chennai 600 062.
 Working as Examiner HS-II
- 23. C.R.ACHARI
 S/o Raman Achari
 Hindu Aged about 57 Yrs
 Residing at No.3/386, Anna Nagar, Karimedu,
 IAF (Post), Avadi, Chennai 600 055
 Working as Examiner HS-II
- 24. S.PARAMASIVAM
 S/o Subbuah
 Hindu Aged about 50 Yrs
 Residing at No.F-11, Adithya Flats,
 19, OT Road, Ambattur, Chennai 600 053
 Working as Examiner HS-II
- 25. P.KUPPUSWAMY
 S/o Padapattan
 Hindu Aged about 48 Yrs
 Residing at No.26, T.V.K Street,
 Sasthri, Nagar, Pattabiram,
 Chennai 600 072.
 Working as Examiner HS-II

- 26. M.RAMAKRISHNAN
 S/o K.Madhan
 Hindu Aged about 46 Yrs
 Residing at G Type 25/8
 HVF, Estate, Avadi, Chennai 600 054.
 Working as Examiner HS-II
- 27. T.M.N.BHATTATHIRI
 S/o T.M.Sankaran Bhattathiri
 Hindu Aged about 53 Yrs
 Residing at Type-II 48/7
 HVF, Estate, Avadi, Chennai 600 054.
 Working as Examiner HS-II

.. Applicants

(None for the applicants 1 and 2)

(By Advocate Shri Devesh Singh, learned counsel for applicants 3, 4, 5, 6, 10, 16, 17, 18, 19, 24 and 26)

VERSUS

- 1. The Union of India rep. by the Secretary to the Government of India, Ministry of Defence, New Delhi-11.
- 2. The Ordnance Factory Board, 10-A. Saki Kudiram Bose Road, Kolkotta-700 001.
- 3. The General Manager, Engine Factory, Avadi, Chennai.

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.. Respondents

(By Advocate Shri N.S. Mehta, learned senior counsel)



ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

The above two cases which were part of the list of cases were listed for final hearing on 21.7.2003, when the learned counsel for the parties had submitted, inter alia, that the OAs raise the similar issues and can be taken up together. Accordingly, these two OAs are being disposed of by a common order after hearing the learned counsel for the parties. Learned counsel for the applicants submits in case the applicants that are aggrieved by implementation of the order issued by them 12.7.2003, they may be given liberty to proceed accordance with law.

- 2. Shri N.S.Mehta, learned senior counsel for the respondents has submitted a copy of the order passed by the Respondents- DG Ordnance Factory Board dated 12.7.2003, which is taken on record. He has submitted that the claim of the applicants has been dealt with in this order and accordingly the aforesaid OAs have now become infructuous.
- 3. It is relevant to note that in two other similar OAs which were listed along with the aforesaid OAs, namely, OA 1150/2003 and OA 1559/2003, where the applicants were represented by Shri Sadhan Roy Choudhary, learned counsel, he had made the submissions that the OAs have become infructuous, In view of the aforesaid order issued by the respondents dated 12.7.2003, on that basis, these

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OAs Ware also disposed of as having become infructuous by orders dated 21.7.2003 and 22.7.2003, respectively.

4. In view of what has been stated above, the above two OAs are disposed of as having become infructuous. However, liberty is granted in accordance with law if any grievance survives. No order as to costs.

(V.K.Majotra) Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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Court Onlean
Central Auministrative Tribunal
Prin in Bench, New Delhi
Faridkot House,

Copernicus Marg. New Delhi 110001